

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

118.I.A. 850/2024
IN
C.P. (IB)-641(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.04.2024**

NAME OF THE PARTIES: Intec Capital Limited
VS
Shivani Flexipack Limited

Appearance:

For the RP: Adv. Madam B Vaishnava, RP in person
Ms. Priyanka Ghorpade, Law Officer appearing for District Collector, Satara

SECTION 7 OF IBC, 2016

ORDER

HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

I.A. 850/2024

1. The above matter is taken upon mentioning.
2. Representative of the District Collector, Satara appeared through VC and seeks some time to file reply. Time is granted.
3. Reply shall file after serving a copy on the other side within two weeks.
List on **22.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)